## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:155 ANSWERED ON:22.08.2007 NORM FOR ONE CHILD PER FAMILY Gaddigoudar Shri P.C.

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to propagate the norm of one child per family on the lines of China;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

## **Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 155 FOR 22ND AUGUST, 2007

No, Sir. There is no proposal to propagate one-child norm in the country on the lines of China. China's Family Welfare Programme has been developed in a single party environment and not a multi-party democratic system like India. The China adopted one child norm using various disincentives/incentives, which were coercive in nature. Such measures cannot be adopted in India being detrimental to the society. On the other hand, India follows a developmental approach emphasizing on strengthening the services and meeting the unmet needs.

The Family Welfare Programme in India is voluntary in nature, which enables a couple to adopt the family planning methods, best suited to them according to their choice, without any compulsion. The success of Family Welfare Programme in some states like Kerala, Goa, Tamil Nadu, Nagaland, Andhra Pradesh, etc. has shown that coercion is not required for achieving population stabilization.